GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
STARRED QUESTION NO. 236
ANSWERED ON 22.03.2023

MONITORING OF SCHEMES AT VILLAGE LEVEL

*236.SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a)   whether Government has any plan to implement e-portal for better transparency, execution, implementation, evaluation and for monitoring of quality control in village level schemes;

(b)   if so, the details thereof and whether the State Governments are also being encouraged to set up such portals for fair implementation of schemes in villages; and

(c)   the priority areas identified for development of villages as per the present needs of the people, especially in view of the economic prosperity of the villagers?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI GIRIRAJ SINGH)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 236 ANSWERED ON 22.03.2023 REGARDING MONITORING OF SCHEMES AT VILLAGE LEVEL

(a) & (b)   Yes, Sir. Under Digital India Programme, Ministry of Panchayati Raj is implementing e-Panchayat Mission Mode Project (MMP), in all the States/ UTs of the country. The aim is to revamp the functioning of Panchayats and to make them more transparent, accountable and effective. Ministry has launched eGramSwaraj, an accounting application to simplify Panchayat work like planning, accounting and budgeting. In order to ensure better financial management of PRIs for enhancing transparency & accountability in maintenance of accounts, the eGramSwaraj has been integrated with Public Finance Management System (PFMS)to make real time payments to vendors/service providers. A Training Management Portal (TMP) has been developed and launched to monitor real time progress of trainings conducted in various categories, subject areas and stakeholders under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) scheme. Further, the MoPR is encouraging the Panchayats to adopt their own Citizens' Charter for successful delivery of services for which the Ministry has formulated the model Citizens' Charter and shared with the States. Adoption of such Citizens' Charter by the States is being monitored through dedicated portal. An application of 'AuditOnline' has been developed for online audits of Panchayat accounts and their financial management. Under the SVAMITVA scheme, to provide village level progress and monitoring of the scheme, an online monitoring Dashboard has also been developed. Moreover, the Ministry of Rural Development has developed and operating various e-portal, Management Information System (MIS) and dashboards for all its schemes and programmes for their execution and monitoring.

(c)   The priority areas of development identified for villages as per the current needs of the people include health, drinking water & sanitation, and basic infrastructure facilities and employment generation.

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